

there are 74 T.B. beds for observation cases etc. in the other T.B. Clinics in the capital.

As the T.B. Institutions of Delhi are well reputed, a large number of patients from adjacent States come here to seek treatment. These outside patients cannot avail of domiciliary treatment facilities on a long term basis as they have no place of stay in Delhi, and hence they approach various authorities etc. for getting admission to the T.B. Hospitals. Many of such patients have to be admitted by the hospital authorities on compassionate grounds because they are in very poor general health and need immediate inpatient treatment.

It is expected that as and when treatment facilities in adjacent States further improve in course of time, a significant number of T.B. patients from these States who, at present, come to Delhi would approach their local institutions for treatment.

(c) There is no proposal under consideration of Government of India to open another T.B. Hospital in the Capital.

#### Movement of foodgrains

3670. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railways have drawn up a plan to undertake massive movement of foodgrains following a bumper rabi crops in all parts of the country; and

(b) if so, the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). Yes. However, plans for movement are finalised every month by the Food Corporation of India and the Railways in consultation with each other.

#### Cases of Jaundice in States

3671. SHRI OSCAR FERNANDES: Will the Minister of HEALTH be pleased to state:

(a) whether Government have conducted any survey regarding the cases of jaundice in various States;

(b) if so, the details thereof;

(c) the steps Government have taken in this regard to extend its co-operation in favour of States; and

(d) whether the World Health Organisation has also extended its assistance to India and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) and (b). No. However, the Central Bureau of Health Intelligence in the Directorate General of Health Services collects data on cases and deaths due to jaundice from the States and Union Territories. The information to the extent available pertaining to the years 1977, 1978 and 1979 is enclosed.

(c) The Central Government, if the State Governments/Union Territories so require, renders the following assistance for the effective prevention and control of the disease:—

(i) Assistance in conducting epidemiological investigations when an out-breaks occurs by deputing team from National Institute of Communicable Diseases, Delhi, The All India Institute of Hygiene and Public Health, Calcutta and other Institutions. Such teams also assist the States/Union Territories in the prevention and control activities.

(ii) Assistance in obtaining drugs, reagents for diagnosis and other supplies.

(b) No assistance has been sought from the World Health Organisation so far.

*Cases and deaths due to Jaundice Infections hepatitis Reported by states U.T's. During the Year 1977 to 1979*

Sl. No.	States/U.Ts.	1977		1978		1979	
		C	D	C	D	C	D
1.	Andhra Pradesh . . .	7058	152	13024	10	8796	27
2.	Assam . . . . .	7651	35	+	+	+	+
3.	Bihar . . . . .	+	+	+	+	+	+
4.	Gujarat . . . . .	1713	1	1626	4	2010	87
5.	Haryana . . . . .	2945	15	4691	24	2210	10
6.	Himachal Pradesh . . .	2121	9	2372	12	3273	14
7.	Jammu & Kashmir . . .	+	+	+	+	+	+
8.	Karnataka . . . . .	26009	139	21087	225	18268	245
9.	Kerala . . . . .	20611	34	15972	12	16453	44
10.	Madhya Pradesh . . . .	16945	136	24698	192	33758	268
11.	Maharashtra . . . . .	3983	398	17812	852	40465	894
12.	Manipur . . . . .	+	+	4	+	+	+
13.	Meghalaya . . . . .	73	-	1844	-	+	+
14.	Nagaland . . . . .	500	-	4369	3	+	+
15.	Orissa . . . . .	8610	161	5857	63	12851	157
16.	Punjab . . . . .	1629	13	1948	2	2362	8
17.	Rajasthan . . . . .	4057	44	4528	61	687	3
18.	Sikkim . . . . .	+	+	174	4	1063	4
19.	Tamil Nadu . . . . .	7861	83	252	10	928	25
20.	Tripura . . . . .	260	3	422	4	680	-
21.	Uttar Pradesh @ . . . .	5290	20	+	+	3267	238
22.	West Bengal . . . . .	17240	80	+	+	+	+
<b>UNION TERRITORIES :</b>							
23.	A & N Islands . . . . .	+	+	433	6	607	6
24.	Arunachal Pradesh . . .	810	2	+	+	+	+
25.	Chandigarh . . . . .	421	2	2059	5	1810	-
26.	Dadra & N. Haveli . . .	-	-	48	-	108	1
27.	Delhi . . . . .	3226	9	4659	145	2078	27
28.	Goa, Daman and Diu . . .	93	-	156	-	500	2
29.	Lakshadweep . . . . .	91	-	229	-	38	-
30.	Mizoram . . . . .	+	+	1460	2	2046	20
31.	Pondicherry . . . . .	1781	-	2175	+	3597	3
<b>ALL INDIA</b>		<b>149339</b>	<b>1550</b>	<b>132899</b>	<b>1799</b>	<b>1,57,113</b>	<b>2083</b>

+Data is incomplete and provisional

C=Cases D=Deaths

@—Relate to January to June, 1977.

Source : C. B. H. I. (D. G. H. S.)